THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) to (c) Banks do not maintain separate data on the assistance given to "educated unemployed" as such persons can seek employment opportunities in all the fields to which the banks are now extending credit. Advances to such persons, however, would figure under the broad priority sector categories of 'Small Scale Industries', 'Professional and Self-employed' and 'Retail Trade and

Small Business'. The available information regarding the outstanding advances of public sector banks under these categories as at the end of June, 1973 and June, 1974 is given below:

Public sector banks' advances to the priority sector categories of Small Scale Industry, Professional and Self-Employed persons, and Retail Trade and Small Business.

(Rs.	in	crores)	
Cras.	***	2101031	

Category						'As at the end of		
						June, 1973 June 1974		
(i) Small Scale Industries					,	644.86	868.33	
(ii) Professional & self employed persons						21.21	29.74	
(iii) Retail Trade & Small Business						94.76	117.68	
						Data are provisional		

Public sector banks have evolved suitable procedures for pre-sanction scrutiny as well as for supervision of the credit extended to ensure their proper utilisation.

Smugglers against whom warrants of arrests have been issued

598. SHRI SYED NIZAM-UD-DIN : SHRI GIAN CHAND TOTU :

Will the Minister of FINANCE be pleased to state the number of persons suspected to be dealing in smuggling and against whom warrants of arrests have been issued but are still absconding?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE): Out of twenty persons against whom detention orders were issued by the Government of India under the provisions of the Maintenance of Internal Security (Amendment) Ordinance 1974, only Rawatmal Golyan has escaped arrest so far. In addition, there are others against whom detention orders have been issued by the State Governments, but who may not have been arrested yet.

Edible Oil from Soviet Union

599. SHRI NIREN GHOSH: Will the Minister of COMMERCE be pleased to state:

- (a) whether India has failed to life 10,000 tonnes of edible oil provided by the Soviet Union for the current year; and
 - (b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a)

and (b): Edible oil has not been purchased from USSR so far as the prices at which the oil has been offered so far were not economical.

Purchase of just by Jute Corporation of India

600. SHRI NIREN GHOSH: Will the Minister of COMMERCE be pleased to state:

la) whether it is poration of India operations towards this year;

a fact that Jute Cor suspended purchase the end of September